

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 4<sup>th</sup> August, 2014.

No. HCM/A-49/92-A&E/IV(Pt.) 12114 In pursuance of this Registry's Advertisement No. HCM/A-49/92-A&E/IV dated 10<sup>th</sup> January, 2014 and consequent upon recruitment test held on 31.05.14 and 02.08.14, the following persons are selected for appointment to the post of Stenographer Grade-II in order of merit.

Sl. No.	Roll No.	Name
1.	001	Shamurailatpam Sushil Sharma
2.	058	Rajkumar Bidyasunder Singh.
3.	007	Khoirom Bipinchandra Singh

They are to collect the Offer Form from this Registry and submit the same within five days from the date of this notification.

Sd/-  
(S. Serto )  
Registrar General  
High Court of Manipur.

No. HCM/A-49/92-A&E/IV(Pt) 12115-24  
Copy to:

Imphal, the 4<sup>th</sup> August, 2014.

1. The Registrar, High Court of Manipur.
2. The Joint Registrar (Judl & Bench)/(Admn. PM & P), High Court of Manipur.
3. The Director, Information & Public Relations, Govt. of Manipur for favour of wide publicity.
4. The Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same in the official website of this Registry.
5. The Director, Doordarshan Kendra Imphal for favour of wide announcement.
6. The Asstt. News Editor, AIR, Imphal for favour of wide announcement.
7. The News Editor, ISTV, Imphal for favour of wide announcement.
8. The News Editor, Impact TV, Imphal for favour of wide announcement.
9. Persons concerned.
10. Notice Board/Guard File/Concerned file.

  
Registrar General  
High Court of Manipur.